Original Application No. 332/00182/2018

This the 22nd day of May, 2018

Hon'ble Dr. Murtaza Ali, Member-J

Siya Ram, aged about 54 years, S/o late Paragi Lal, working as Mail Overseer-II, Post Gola Gokran Nath, Sub Division, District-Kheri.

.............Applicant

By Advocate : Sri Dharmendra Awasthi.

Versus

1. Union of India through the Secretary, Ministry of communication, Department of Posts, Government of India, Dak Tar Bhawan, New Delhi.

2. The Chief Post Master General, U.P. Circle, Lucknow.

3. The Superintendent of Post Offices, Kheri Division, Kheri.

4. Sri Ganga Ram, Mail Overseer, Gola Sub Division, District Kheri.

.......Respondents.

By Advocate : Mr. Rajesh Katiyar.

O R D E R (Oral)

The applicant has filed this Original Application for quashing the impugned transfer order dated 03.05.2018 by which the applicant has been transferred as Postman, Gola Gokarnath, Kheri. It has also been submitted that the applicant has preferred the representation on 06.05.2018 for accommodating him at any station of Kheri Division on the post of Mail Overseer.

2.   It is further stated that representation dated 06.05.2018 is still pending for disposal.

3.   At the outset the learned counsel for the applicant has submitted that the applicant shall be satisfied if the Competent

Authority is directed to dispose of his representation dated 06.05.2018 (Annexure No. A-4) within specified period of time.

4.   The learned counsel for the respondents has not raised any objection if said direction is issued.

5.   In view of the above aforesaid limited prayer made by the counsel for the applicant and without commenting on the merits of the case as well as limitation, the instant O.A. is disposed of with a direction to competent authority/respondent no. 3 to decide the representation of the applicant dated 06.05.2018 (Annexure No. A-4) within a period of two months from the date of receipt of certified copy of this order by passing a reasoned and speaking order.

(Dr. Murtaza Ali)
Member-J

JNS